## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 147/BB/ 201.7	1- 1	For compli- ance	Rule-6 of IB	Sify Technologies Ltd. Vs IBM India Pvt. Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATORE

THOMAS VELLAPALLY

MARKOS & Co.
ADVOCATES

Psiya Saiswal.
VHVK Law Pastness

TBM INDIA RT. LID.

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## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He reported that, he has filed vakalath and also objections on behalf of the Corporate Debtor in the registry yesterday. Counsel for Petitioner has filed compliance memo alongwith annexure. List it for hearing on 11/01/2018.

Member (T)

Member (J)